

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3244
ANSWERED ON:06.09.2007
ALLOTMENT OF GAS CYLINDERS
Ahir Shri Hansraj Gangaram

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government is considering to impose conditions for allotment of gas cylinders in order to prevent its commercial use;
- (b) if so, the details thereof;
- (c) whether the Government are aware of the policy being implemented by Public Sector Undertaking, Indian Oil Corporation to provide only one cylinder per family;
- (d) if so, whether any demands have been made to review the said policy keeping in view the hardships being faced by the common consumers there from; and
- (e) if so, the reactions of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DINSHA PATEL)

(a) to (e): Domestic LPG is a subsidized product. While OMCs are making all efforts to meet the genuine demand of the customers, there is a need to keep a check to prevent diversion of domestic LPG cylinders for unauthorized use. LPG distributors of OMCs are required to release LPG cylinders against bookings only and the refill supplies of domestic LPG are being made by the OMCs in accordance with the genuine requirements of customers.

At present, new LPG connections are available across the counter for genuine domestic customers and supply of LPG connection is regulated under the provisions of the Liquefied Petroleum Gas (Regulation of Supply and Distribution) Order, 2000 (Control Order). Amendments to the Control Order relating to restriction of LPG connections on household basis and to customers of Piped Natural Gas (PNG) are under consideration of the Government.